

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd

...

Applicant/Petitioner

Vs

Ninex Developers Ltd.

...

Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 11.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

Mr. Manish Paliwal, Mr. Vikas Kumar, Advs.
Mr. Niranjan S. Rao, Advocate for R44, R45 & R46
in IA/363(PB)/2020, and for R31 in IA/56(PB)/2021

ORDER

List the matter for consideration on 11.07.2021.

-sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)